


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : -
PETITION NUMBER : CP 02/17
NAME OF THE PETITIONER (S) : ZUARI FERTILISERS AND CHEMICALS LTD.
NAME OF THE RESPONDENT (S) : MANGALORE CHEMICALS AND FERTILISERS LTD. & 7 OTHERS
UNDER SECTION : 241/242

| S.NO. | NAME (IN CAPITAL) & PHONE NUMBER | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
|-------|--|---------------------------------------|-----------|
|-------|--|---------------------------------------|-----------|

1. R. U. Beochi
For Holla & Halls
9448864554. For- 2, 4, 6, 7, 8, 

2. Gaurav Joshi, Ashish Gupta
Rohan Batra
Shardul Amauchand for Petitioner
Mangaldas & Co.
9739382516
Tanya John
Atka Desipathi


P. T. O.

Counsel for Petitioner is present. M/s. Holla & Holla, Advocates, filed vakalat for Respondents No.2,5,6,7 and 8 and further undertakes to file vakalat for Respondent No.4. Shri A. Murali of J. Sagar Associates filed vakalat for R-1. Shri Karthik, Advocate for R-3. The counsel for the respondents are directed to file their objections on the main petition within two weeks after serving copy on the counsel for the petitioner who has to file their rejoinder within one week thereafter and for hearing, posted to 08.03.2017.

MEMBER (J)

7/2/17

MEMBER (T)